NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 100(ND)14

CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN

HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.10.2016

NAME OF THE COMPANY: M/s. Mr. S.P. Gupta & Ors. Vs. M/s. Packwell Manufacturing (Delhi) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1	Mr. Notesh		RI	mees
2	Mr. Pradeg	Phaga CA -	1	1
1.	MR. RAJNIS	h CINHA I	17	21/1
2.	Ms. NEHA	KHURANA (ADV)) R1 to 7	mg/ june

ORDER

As per common order in C. P. No. 04(ND)10.

(R.Varadharajan) Member (Judicial) (Maharaj Krishan Hanjura) Member (Judicial)

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